

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 241 OF 2019 &
IA NOS. 670 & 669 OF 2019**

Dated : 17th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**M/s. IA Hydro Energy Pvt. Ltd. ... Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory
Commission & Anr. ... Respondent(s)**

ORDER

Counsel for the Appellant(s) : Mr. Raunak Jain
Mr. Zeeshan Alam
Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1
Mr. Nirmay Gupta
Ms. Saumya R. Sanyal
Mr. Sanjay Kumar for R-2

ORDER

Objections of Respondents, if any, shall be filed within four weeks
failing which it shall be taken as nil.

List the matter on **24.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**